

Recruitment Scheme, 9 have been promoted.

(b) It is proposed to recruit about 30 candidates from the I.A.S. (Special Recruitment) Examination, 1956, to Grade III of the Central Secretariat Service.

#### Carrying of Night Soil on Head

2672. Shri Flayaperumal: Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Government sanctioned any financial assistance to the Madras State Government for carrying out the schemes to put an end to the practice of carrying night soil on head by the scavengers engaged in Municipal Towns; and

(b) if so, how much?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir

(b) Rs. 30,000

#### Assistants Grade Departmental Examination, 1958

2673. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the number of candidates who appeared in the Assistants Grade Departmental Examination conducted by the Union Public Service Commission in January, 1958;

(b) how many of them were declared qualified in the written test;

(c) how many of them were finally declared successful after assessment of character rolls;

(d) whether it is a fact that the percentage of marks for written test was fixed at 45 while the percentage in the final result was kept at 50 and above; and

(e) if so, the reasons for raising this percentage limit?

The Minister of Home Affairs (Shri G. B. Pant): (a) 5,505.

(b) 490.

(c) 343.

(d) and (e). These relate to matters within the discretion of the Union Public Service Commission in the discharge of their functions.

#### Land Under Cultivation in Delhi

2674. Shri Nardoo Snatak: Will the Minister of Home Affairs be pleased to state:

(a) the acreage of land that was brought under cultivation by the proprietors themselves during the period from the 20th July, 1954 to 27th October, 1958 in the areas in which the Delhi Land Reforms Act, 1954 was in force; and

(b) the number of proprietors amongst them whose tillage is 30 standard acres or less, and the total area of such land possessed by them?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). The requisite information is not readily available. For collecting it, the Patwaris will have to be released from Land Reforms work for as long as about three weeks. The implementation of land reforms is nearing completion, and so, the diversion of Patwaris from that work for the purpose of collecting the required information will interrupt the progress of land reforms. In the circumstances, the expenditure of time and labour on collecting the required information will hardly be commensurate with the results achieved.

#### Hindi Teachers in Manipur High Schools

2675. Shri L. Achaw Singh: Will the Minister of Education be pleased to state how many Hindi teachers have been appointed during 1957-58 and 1958-59 in the high schools of Manipur from funds provided by the Government of India for the purpose?

The Minister of Education (Dr. K. L. Shrivastav): 24 Hindi teachers in 1957-58 and 30 in 1958-59.